



**Central Administrative Tribunal  
Principal Bench, New Delhi**

**O.A. No. 1776/2017**

**This the 9<sup>th</sup> day of January, 2020**

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J)  
Hon'ble Mr. Pradeep Kumar, Member (A)**

1. Sh. Rishi Dev,  
S/o Sh. Sube Singh,  
Aged about 53 yrs,  
Ex-Driver, Rajghat Depot, Group-C  
Delhi Transport Corporation, GNCTD  
R/o – VPO Naunaund, Distt. Rohtak  
Haryana

... Applicant

(By Advocate: None)

**VERSUS**

1. Delhi Transport Corporation  
Through its Chairman cum MD,  
Delhi Transport Corporation,  
(Government of NCT of Delhi,  
DTC Hqrs., I.P. Estate,  
New Delhi 110002.

... Respondent

(By Advocate: Sh. Jiten Mehra for Sh. Karunesh Tandon)

**ORDER (Oral)**

**Hon'ble Mrs. Justice Vijay Lakshmi, Member (J):**

No one is present on behalf of the applicant.



Sh. Jiten Mehra appeared as proxy to Sh. Karunesh Tandon, learned counsel for the respondent.

2. On the previous date too, i.e., on 30.10.2019, none appeared for the parties and a last opportunity was granted. Even on 18.03.2019, no one was found present on behalf of the applicant.

3. In view of the above, this OA is dismissed in default on the part of the applicant.

4. No order as to costs.

**(Pradeep Kumar)**  
**Member (A)**

**(Justice Vijay Lakshmi)**  
**Member (J)**

/akshaya/